

**HIGH COURT OF UTTARAKHAND AT NAINITAL**

**NOTIFICATION**

**No. 10/UHC/Admin.A/2021**

**Dated: January 30, 2021.**

Shri Pradeep Pant, District & Sessions Judge, Almora is transferred and posted as District & Sessions Judge, Dehradun on Vacant Post.

The Order will come into force with immediate effect.

**No. 11/UHC/Admin.A/2021**

**Dated: January 30, 2021.**

Shri Malik Mazhar Sultan, Principal Judge, Family Court, Dehradun is repatriated, transferred and posted as District & Sessions Judge, Almora vice Shri Pradeep Pant.

The Order will come into force with immediate effect.

**Note: Recommendation is being sent to the Government for giving additional charge of Principal Judge, Family Court, Dehradun to Shri Shrikant Pandey, 2<sup>nd</sup> Additional District & Sessions Judge, Dehradun in addition to his present duties.**

**By Order of the Hon'ble the Chief Justice,**

Sd/-

**(Dhananjay Chaturvedi)**

**Registrar General**

**No. 457 /UHC/Admin.A/2021**

**Dated: January 30, 2021.**

Copy forwarded for information and necessary action to:-

1. Principal Secretary, Legislative, Parliamentary Affairs & Language Department, Govt. of Uttarakhand, Dehradun.
2. Principal Secretary, Personnel, Government of Uttarakhand, Dehradun.
3. Secretary (Law)-Cum-L.R, Government of Uttarakhand, Dehradun.
4. The Accountant General A & E, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun.
5. Director, Directorate of Treasuries, Pension & Entitlements, Uttarakhand, 23, Laxmi road, Dalanwala, Dehradun.
6. Director, Printing & Stationary, Roorkee for publication of the Notification in the next issue of Gazette of Uttarakhand.
7. All the District & Session Judges, Uttarakhand.
8. Principal Judge, Family Court, Dehradun and All Judges, Family Courts of State Judiciary.
9. Director, Uttarakhand Judicial and Legal Academy, Bhowali, District Nainital.
10. Member Secretary, State Legal Services Authority, ADR Building, High Court Campus, Nainital.
11. All the Registrars of High Court of Uttarakhand
12. P.P.S to the Hon'ble the Chief Justice.
13. P.S/ P.A to Hon'ble Judges of this Court with the request to place the Notification for kind perusal of Hon'ble Judges.
14. P.S. to Registrar General.
15. Chief Treasury Officers, Almora and Dehradun.
16. I/c N.I.C, High Court of Uttarakhand, Nainital for uploading the list on the website of High Court.
17. Guard File/ Assistant concerned.

**(Joint Registrar-I)**  
**(Admin.A)**